

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 102
Appeal No. 175/252/ND/2020

IN THE MATTER OF:

JSB Infratech Ltd &Anr.

...

Appellant

Vs

ROC

...

Respondent

Order under Section 252.

Order delivered on 10.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the ROC :

For the IT Dept. :

ORDER

None appeared for the appellant. ROC has filed reply. In the interest of Justice, matter adjourned to 25.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)